## NATIONAL COMPANY LAW TRIBUNAL

## NEW DELHI BENCH

CP No. 107(ND)/14

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

NAME S.NO.

**DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Mr. Pankaj Bhagat, Advocate

For the Respondent (s): Mr. Mansumyer Sigh, Advocate for R-3

Mr. Rohan Yadav, for R-4

## ORDER

Ld. Counsel for the applicant prays for a disposal of his application. Written submissions with reference to the page numbers to be filed by both the parties.

To come up for final hearing on 20th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)